

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH NEW DELHI

O.A. No. 1991/2001

New Delhi, this the 24th August 2001.

Hon'ble Shri Govindan S. Tampi, Member (A)

Smt. Kunta Kumari,  
W/o Shri Chand, C/o Rachey Shyam,  
F-164, Idgah Road, Delhi.

.....Applicant

(By: Shri R.K. Shukla, Advocate)

Vs

1. The Union of India,  
through the Secretary  
Min. of Agriculture,  
Krishi Bhawan,  
New Delhi.
2. The Chief Controller of Accounts,  
Pay & Accounts Office,  
Akbar Road Hutments,  
New Delhi.
3. The Principal Accounts Officer,  
Pay and Accounts Office, r General,  
Plant protection & Misc. e,  
Level III, NH- IV  
Faridabad (Haryana)

.....Respondents

O R D E R (ORAL)

Shri R K Shukla, learned counsel for the applicant seeks permission to withdraw the O.A with liberty to file a fresh one if felt needed. The request is granted and application is dismissed as withdrawn, with liberty to act in accordance with law.

  
(GOVINDAN S. TAMPI)  
MEMBER (A)

Patwal/